

(a8)

Declaration of Assets and Liabilities

Year 2022-23

PRATIMA KUMARI son/daughter/wife of LATE CHANDRA SHEKHAR PRASAD SINGH aged 55 years years, belonging to service and presently working as ASSISTANT

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	1000				
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	35,000				
(iii)	Bonds, Debentures and Shares in companies	35,000 NIL				
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	Post-2500/- L1-L2/000/-				
(v)	Motor Vehicles (details of make, etc.)	NIL				
(vi)	Jewellery (give details of weight and value)	610g 70gms 3,3000				
(vii)	Other assets, such as values of claims / interests	NIL				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(I)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Angeba Land 8 Accts	50,000/-			
(II)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL				
(III)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL				
(IV)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Angeba House land	90,000/-	Self House	90,000/-	
(V)	Others (such as interest in property)	NIL				

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(I) Loans from Banks		
	(II) Loans from Financial Institutions	L.I.C Housing loan	26/- 0000
	(III) Government Dues: (a) dues to departments dealing with government accommodation	NIL	Rebind. - 400000/- Dues - 200000/-
	(b) dues to departments dealing with supply of water	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	

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	(d) dues to departments dealing with telephones	<i>NIL</i>	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	<i>NIL</i>	
	(f) Other dues, if any	<i>NIL</i>	
(b)	(I) Income Tax Including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	<i>AZTPK042IE 40,000 (TAX)</i>	
	(II) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	<i>NIL</i>	
	(III) Sales Tax [Only in case of proprietary business]	<i>NIL</i>	
	(IV) Property Tax		

**C. Personal Details**

GPF/CPF/PRAN No. :-   
 Gender :-  (M/F)  
 Date of Birth :-  (DD/MM/YY)  
 Class/Group :-  (A/B/C)  
 Cadre :-   
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.-Bihar Secretariat Service etc.)  
 Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Pratima Kumari  
 Name of Employee: PRATIMA KUMARI  
 Designation: ASSISTANT  
 Department: BIHAR VIDHAN SABHA, PATNA  
 Place: Patna  
 Date: .....

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

*Pratima Kumari*